- (ix) The Administrative Approval for procurement of one number of dredger along with other machineries under SDRF was accorded in January, 2018 for ₹18.00 crores.
- (x) National Tenders for procurement of dredger and machineries have already been invited thrice but no proper tender was received.
- (xi) The department has now invited Global lender and it is expected that work order for procurement of dredger could be issued shortly.

New irrigation projects to use flood waters

3247. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the attention of Government has been drawn to the reports that several Thousand Million Cubic Feet (TMC) of river water goes in to seas during flood days in the main rivers of the country particularly in Krishna and Godavari rivers;
 - (b) if so, the details thereof;
- (c) whether riparian States are permitted to construct the projects without any permission from Government or Central Water Commission (CWC) to use this flooding water, and
- (d) whether there is any stipulation for maintaining minimum water in course of rivers?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Yes, during flood days it is observed that in some rivers water flows into the sea. Central Water Commission monitors the discharge of major/important rivers at its Hydrological Observations (HO) sites. As per CWC, at the terminal HO site on River Krishna at Vijayawada, the average water flow into sea during flood days in last ten years is 189.67 Thousand Million Cubic Feet (TMC). Similarly, at the terminal HO site on River Godavari, at Polavaram, the average water flow into sea during flood days in last ten years is 2562 TMC.

(c) As per Guidelines of December, 2015 for investment clearance by MoWR, RD & GR in respect of irrigation and flood control projects, all new major and medium irrigation projects and flood control projects including multipurpose projects and which

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have Inter-state or International ramification will be subject to techno-economic appraisal in CWC and then approval by the Advisory Committee on Irrigation, Flood Control and Multipurpose Projects of Ministry.

(d) Ministry of Environment, Forest & Climate Change (MoEF & CC) has informed that in the Standard Terms of Reference (ToR) for the Environment Impact Assessment Studies (EIA) studies for any proposed River Valley and Hydroelectric Project, it is mentioned that-

The minimum environmental flow shall be 20% of the flow of four consecutive lean months of 90% dependable year, 30% of the average monsoon flow. The flow for remaining months shall be in between 20-30%, depending on the site specific requirements. A site specific study shall be carried out by an expert organization.

Further, NGT Order dated 09.08.2017 in OA 498 of 2015 Pushp Saini Vs MoEF & CC and Ors have directed that "all the rivers in the Country shall maintain minimum 15% to 20% of the average lean season flow of that river".

MoEF & CC as per the Standard Environmental Clearance (EC) conditions for River Valley and Hydroelectric projects stipulates that—

"Based on the recommendation of Cumulative Impact Assessment and Carrying capacity study of river basin or as per the ToR conditions or minimum 15% of the average flow of four consecutive leanest months, whichever value is higher, shall be released as an environmental flow "

Ministry of Water Resources, River Development and Ganga Rejuvenation (National Mission for Clean Ganga) vide Gazette Notification dated 9th October, 2018, has notified the minimum environmental flows to be maintained in River Ganga up to Unnao, Uttar Pradesh.

Surface drinking water projects under NRDWP

†3248. DR. KIRODI LAL MEENA: Will the Minister of JAL SHAKTI be pleased to state:

whether Government proposes to provide its own residual share of funds set apart for the implementation and completion of quality-wise adversely hit 'Surface

[†]Original notice of the question was received in Hindi.